

(c) the extent to which the system of selection weeds out people who will further despoil and mismanage ONGC; and

(d) the steps proposed to give the highest weightage to integrity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) The candidate should be a graduate with good academic record from a recognized university/institution. He should have adequate experience at a senior level of management in a large organization of repute. Persons preferably with technical/MBA qualifications and having experience in management and familiarity with finance, marketing/production will have added advantage. Knowledge of oil sector is desirable. Minimum qualification is relaxable in the case of internal candidates with sound and adequate background and experience.

(b) to (d) A successful candidate should be clear from vigilance angle. For this purpose, vigilance clearance will be sought from the Competent Authority.

Besides the basic qualification and experience as at (a) above, the qualities of managerial capability, leadership, broad vision, track record etc. will be kept in view while selecting the candidate for the post of CMD, ONGC.

#### **Natural gas reserves in Shahgarh sub-basin**

1589. DR. ABHISHEK MANU SINGHVI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether reserves of natural gas have been found in the Shahgarh sub-basin of Jaisalmer district in Rajasthan;

(b) if so, whether all tests have been conducted to ascertain the amount of gas in the area;

(c) if so, the amount available in the area; and

(d) how Government are planning to utilize it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) Yes, Sir. M/s. Focus Energy Ltd. has made a gas discovery in the block RJ-ON/6 falling in the districts of Jalore and Jaisaimer in Shahgarh sub-basin in Rajasthan.

[13 March, 2007]

RAJYA SABHA

(b) to (d) During Conventional Testing (DST), there was gas flow from the well to the surface.

Commercial production will depend on its commerciality and subsequent development plan. As per Production Sharing Contract (PSC), operator is free to market the gas in the domestic market at market driven price.

### **International gas pipelines**

1590. MS. MABEL REBELLO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the international gas pipelines that are approved up to now;

(b) by when these gas pipelines will be completed; and

(c) whether these gas pipelines are adequate to supply gas for domestic cooking purposes and for industries like fertilizers, iron, power generation plants, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) and (b) Government is pursuing import of natural gas from Iran through Iran-Pakistan-India (IPI) Gas Pipeline Project, from Myanmar through Myanmar-India Gas Pipeline Project and from Turkmenistan through Turkmenistan-Afghanistan-Pakistan (TAP) Gas pipeline project. Discussions on these projects are at various stages and no agreement has been signed for any of these projects. Various project details, including completion schedule of these pipelines, can be firmed up only after signing of the respective agreements.

(c) The import of natural gas through the above transnational pipelines will supplement the domestic gas production and import of Liquefied Natural Gas (LNG), so as to supply gas to various sectors, including fertilizers, power, steel and for domestic cooking purposes.

### **Sixth and seventh rounds of NELP**

1591. SHRI K.P. K. KUMARAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:—